
Mohd. Saddam @ Mohd. Zeeshan & Others Vs State Of Uttar Pradesh

U/S 482/378/407 No. - 304 Of 2021

Court: Allahabad High Court

Date of Decision: Feb. 2, 2021

Acts Referred:

Code Of Criminal Procedure, 1973 " Section 311, 313, 482#Indian Penal Code, 1860 " "
Section 147, 148, 149, 302, 307, 336, 504, 506

Hon'ble Judges: Vikas Kunvar Srivastav, J

Bench: Single Bench

Advocate: Mohsin Iqbal

Judgement